

(a) whether final decision has since been taken to take over Cooper Allen and Company of Kanpur by the Defence Ministry;

(b) if not, the reasons for this abnormal delay;

(c) whether there are any difficulties; and

(d) if so, what are those and the steps taken to overcome those difficulties?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI L. N. MISHRA) : (a) No, Sir.

(b) to (d). There are several aspects concerning other Ministries which are relevant to a decision by the Defence Ministry on the subject. The matter is under consideration in consultation with these Ministries.

12.02 hrs.

#### PAPERS LAID ON THE TABLE

##### GOVERNMENT REVIEW AND AUDIT REPORT OF INDIAN RARE EARTHS LIMITED

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF PLANNING AND MINISTER OF EXTERNAL AFFAIRS (SHRIMATI INDIRA GANDHI) : I beg to lay on the Table a copy each of the following papers under sub-section (1) of section 619A of the Companies' Act, 1956 :—

(1) Review by the Government on working of the Indian Rare Earths Limited, Bombay, for the year 1967-68.

(2) Annual Report of the Indian Rare Earths Limited, Bombay, for the year 1967-68, along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See NO. LT-2064/68].

##### PRESS COUNCIL (AMENDMENT) RULES AND STATEMENT SHOWING DECISIONS OF RECOMMENDATIONS OF COMMITTEE ON BROADCASTING AND INFORMATION MEDIA

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI K. K. SHAH) : I beg to lay on the Table :—

L53LSS(CP)/68—6

(1) A copy of the Press Council (Amendment) Rules, 1968, published in Notification No. G.S.R. 1604 in Gazette of India dated the 7th September, 1968, under sub-section (3) of section 22 of the Press Council Act, 1965.

(2) A copy of the Third statement showing decisions taken on three more recommendations of the Committee on Broadcasting and Information Media on Documentary Films and Newsreels.

[Placed in Library. See NO. LT-2065/68]

#### STATEMENT ON FLOOD SITUATION

THE MINISTER OF IRRIGATION AND POWER (DR. K. L. RAO) : I beg to lay on the Table a statement on the flood situation in the country. [Placed in Library. See NO. LT-2066/68].

#### COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

##### TWENTY-EIGHTH REPORT

SHRI KHADILKAR : I beg to present the Thirty-eighth Report of the Committee on Private Members' Bills and Resolutions.

12.04 hrs.

#### MOTION OF NO CONFIDENCE IN THE COUNCIL OF MINISTERS—contd.

MR. SPEAKER : As I said, the Prime Minister will speak and then Shri Gupta will reply. After that we will have a voting on this no confidence motion. Now I think we should be able to finish it before lunch time.

SHRI SEZHIYAN (Kumbakonam) : That depends upon the Prime Minister's reply.

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF PLANNING AND MINISTER OF EXTERNAL AFFAIRS (SHRIMATI INDIRA GANDHI) rose— (अवधान)